

SHRI ANEEL PRASAD HEGDE (Bihar): I move for leave to introduce a Bill to provide for protection of distress Khadi Spinners...

MR. CHAIRMAN: It is good enough. Introduce the Bill. That is good enough.

SHRI ANEEL PRASAD HEGDE: I seek the leave.

MR. CHAIRMAN: Yes.

SHRI ANEEL PRASAD HEGDE: Sir, I move for leave to introduce a Bill to provide for the protection of distressed Khadi spinners, weavers and Khadi establishments who are debt ridden, exploited and are committing suicide and for introduction of welfare measures like life insurance coverage, interest free working capital and consumption loan, healthcare, education to the children, availability of affordable raw material, modernization of looms, housing and compulsory purchase of Khadi cloth by Government and for the establishment of an authority and a welfare fund and for matters connected therewith and incidental thereto.

The question was put and the motion was adopted.

SHRI ANEEL PRASAD HEGDE: Sir, I introduce the Bill.

The Sustainable Agriculture (Ban on Harmful Chemicals) Bill, 2023

MR. CHAIRMAN: The Sustainable Agriculture (Ban on Harmful Chemicals) Bill, 2023. Shri Aneel Prasad Hegde to move for leave to introduce the Bill.

SHRI ANEEL PRASAD HEGDE (Bihar): Sir, I move for leave to introduce a Bill to provide for sustainable agriculture by banning the use of harmful chemicals in farming and for matters connected therewith and incidental thereto.

The question was put and the motion was adopted.

SHRI ANEEL PRASAD HEGDE: Sir, I introduce the Bill.